## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 50 of 2016 in CP No. 18/59/HDB/2016
NAME OF THE COMPANY	SK Bigstar Foods Limited
NAME OF THE PETITIONER(S)	Rayudu Nagabhushanam
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (22) Ors
UNDER SECTION	59

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Cp. Blupest R1 0/0. R. Raghurandan Rao	Adrocati	9966622805	3A
P. H. Aroundh Pandian	S. Adr		
R. Mohan Rz-R10	Adr.	9948077678	B
	ORDER		

At the request from Ld. Counsels for the Respondent Respondent to 03-11-2017.

Member (T)

Member (J)

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